

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 5/AM15
HELD ON 30.04.2014
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. **5/87-NC-7/2014** of **NORMS COMMITTEE (NC-7)** dealing with '**Chapter 39 and 40 of ITC (HS) Code**' held on **30.04.2014** under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri R.C. Meena, Dy. DGFT
- 4) Shri S.K. Panigrahi, Economic Officer

2. The Committee confirmed Minutes of NC Meeting No. **2/AM15, 3/AM15 and 4/AM15** held on **23.04.2014**.

3. The Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

ONLINE CASES

1	Case No.:29/21/87-ALC1/2012	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00171/AM13/	RLA File :09/24/040/00622/AM12/	Lic.No/Date:0910052053 04.04.2012	Defer Date:28.05.2014
	Decision: The firm vide letter dated 29.04.2014 has been asked to furnish point-wise specific reply within 15 days in response to D/L No. 46011/12/2013-PC.II dated 18.12.2013 issued by D/o C&PC. Reply awaited from the firm.			

2	Case No.:5/33/87-ALC1/2012	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00275/AM13/	RLA File :09/24/040/00305/AM13/	Lic.No/Date:0910053849 18.09.2012	Defer Date:28.05.2014
	Decision: The firm vide letter dated 29.04.2014 has been asked to furnish point-wise specific reply within 15 days in response to D/L No. 46011/12/2013-PC.II dated 18.12.2013 issued by D/o C&PC. Reply awaited from the firm.			

3	Case No.:13/37/87-ALC1/2012	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00311/AM13/	RLA File :09/24/040/00323/AM13/	Lic.No/Date:0910054015 10.10.2012	Defer Date:28.05.2014
	Decision: The firm vide letter dated 29.04.2014 has been asked to furnish point-wise specific reply within 15 days in response to D/L No. 46011/12/2013-PC.II dated 18.12.2013 issued by D/o C&PC. Reply awaited from the firm.			

	Case No.:3/45/87-ALC1/2012	Party Name:POSITIVE PACKAGING INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00398/AM13/	RLA File :03/95/040/00793/AM13/	Lic.No/Date:0310719756	Defer

4		08.01.2013	Date:28.05.2014
	Decision: A D/L No. 46011/11/2013-PC.II dated 13.03.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.04.2014 giving 15 days time for submission of information. Reply awaited from the firm.		

5	Case No.:4/45/87-ALC1/2012	Party Name:POSITIVE PACKAGING INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00399/AM13/	RLA File :03/95/040/00794/AM13/	Lic.No/Date:0310719764 08.01.2013	Defer Date:28.05.2014
	Decision: A D/L No. 46011/11/2013-PC.II dated 13.03.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.04.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

6	Case No.:29/7/87-ALC1/2013	Party Name:NAV AUXICHEM PVT.LTD,	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00041/AM14/	RLA File :30/24/040/00061/AM13/	Lic.No/Date:3010093024 26.03.2013	Defer Date:28.05.2014
	Decision: A D/L No. 46011/49/2013-PC.II dated 10.02.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 06.03.2014 and 29.04.2014 (Final Reminder) giving 15 days time for submission of information. Reply still awaited from the firm.			

7	Case No.:33/7/87-ALC1/2013	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00045/AM14/	RLA File :34/24/040/00004/AM14/	Lic.No/Date:3410036614 09.04.2013	Defer Date:21.05.2014

Decision: Technical Representative of D/o C&PC informed that they have received the requisite information from firm as asked for by them vide their D/L No. 46011/1/2008-PC.II dated 14.03.2014. Comments awaited from D/o C&PC.

8	Case No.:15/13/87-ALC1/2013	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00081/AM14/	RLA File :34/24/040/00010/AM14/	Lic.No/Date:3410036728 26.04.2013	Defer Date:21.05.2014
	Decision: Technical Representative of D/o C&PC informed that they have received the requisite information from firm as asked for by them vide their D/L No. 46011/1/2008-PC.II dated 14.03.2014. Comments awaited from D/o C&PC.			

9	Case No.:16/13/87-ALC1/2013	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00082/AM14/	RLA File :34/24/040/00011/AM14/	Lic.No/Date:3410036729 26.04.2013	Defer Date:21.05.2014
	Decision: Technical Representative of D/o C&PC informed that they have received the requisite information from firm as asked for by them vide their D/L No. 46011/1/2008-PC.II dated 14.03.2014. Comments awaited from D/o C&PC.			

10	Case No.:10/9/87-ALC1/2013	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00055/AM14/	RLA File :30/24/040/00002/AM14/	Lic.No/Date:3010093640 03.05.2013	Defer Date:28.05.2014
	Decision: A D/L No. 12(7)/11-TSW dated 25.02.2014 was issued by DIPP to firm. This was followed by Reminder from DGFT on 16.09.2013 and 29.04.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

11	Case No.:23/17/87-ALC1/2013	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00130/AM14/	RLA File :30/24/040/00005/AM14/	Lic.No/Date:3010094323 03.06.2013	Defer Date:28.05.2014
	Decision: A D/L No. 12(7)/11-TSW dated 25.02.2014 was issued by DIPP to firm. This was followed by Reminder from DGFT on 16.09.2013 and 29.04.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

12	Case No.:24/17/87-ALC1/2013	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00131/AM14/	RLA File :30/24/040/00008/AM14/	Lic.No/Date:3010094324 03.06.2013	Defer Date:28.05.2014
	Decision: A D/L No. 12(7)/11-TSW dated 25.02.2014 was issued by DIPP to firm. This was followed by Reminder from DGFT on 16.09.2013 and 29.04.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

13	Case No.:25/17/87-ALC1/2013	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00132/AM14/	RLA File :30/24/040/00009/AM14/	Lic.No/Date:3010094325 03.06.2013	Defer Date:28.05.2014
	Decision: A D/L No. 12(7)/11-TSW dated 25.02.2014 was issued by DIPP to firm. This was followed by Reminder from DGFT on 16.09.2013 and 29.04.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

14	Case No.:3/17/87-ALC1/2013	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00110/AM14/	RLA File :02/24/040/00028/AM14/	Lic.No/Date:0210190491 10.06.2013	Defer Date:28.05.2014
	Decision: A D/L No. 46011/2/2008-PC.II dated 20.03.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.04.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

15	Case No.:4/17/87-ALC1/2013	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00111/AM14/	RLA File :02/24/040/00029/AM14/	Lic.No/Date:0210190498 10.06.2013	Defer Date:28.05.2014
	Decision: A D/L No. 46011/2/2008-PC.II dated 20.03.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.04.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

	Case No.:2/5/87-ALC1/2014	Party Name:BOSTIK INDIA PRIVATE	Meet No/Date:5/87-ALC1/2014	Status:
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16		LIMITED	30.04.2014	Withdrawn
	HQ File :01/87/050/00015/AM15/	RLA File :07/24/040/00514/AM13/	Lic.No/Date:0710096217 26.06.2013	Defer Date:
	Decision: The Committee considered the case as per the online generated Agenda and it was observed that the subject advance authorization was issued to firm on repeat basis (Adhoc Norms) in terms of Para 4.7.1 of HBP Vol. I vide decision taken by NC in its Meeting No. 17/AM12 held on 05.08.2011 (Case No. A-82). Hence, the Committee decided to withdraw the case.			

17	Case No.:3/5/87-ALC1/2014	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Withdrawn
	HQ File :01/87/050/00016/AM15/	RLA File :07/24/040/00515/AM13/	Lic.No/Date:0710096212 26.06.2013	Defer Date:
	Decision: The Committee considered the case as per the online generated Agenda and it was observed that the subject advance authorization was issued to firm on repeat basis (Adhoc Norms) in terms of Para 4.7.1 of HBP Vol. I vide decision taken by NC in its Meeting No. 50/AM12 held on 14.03.2012 (Case No. 9/43/87-ALC1/2011). Hence, the Committee decided to withdraw the case.			

18	Case No.:17/19/87-ALC1/2013	Party Name:PALMETTO INDUSTRIES (INDIA) PVT. LIMITED,	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00157/AM14/	RLA File :04/24/040/00066/AM14/	Lic.No/Date:0410147848 08.07.2013	Defer Date:28.05.2014
	Decision: A D/L No. 46011/18/2012-PC.II dated 13.03.2014 was issued by D/o C&PC to firm. This was followed by			

Reminder from DGFT on 29.04.2014 giving 15 days time for submission of information. Reply awaited from the firm.

19	Case No.:18/25/87-ALC1/2013	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00216/AM14/	RLA File :34/24/040/00099/AM14/	Lic.No/Date:3410037629 12.08.2013	Defer Date:21.05.2014
	Decision: Technical Representative of D/o C&PC informed that they have received the requisite information from firm as asked for by them vide their D/L No. 46011/1/2008-PC.II dated 14.03.2014. Comments awaited from D/o C&PC.			

20	Case No.:24/37/87-ALC1/2013	Party Name:SUPRABHA PROTECTIVE PRODUCTS PVT LTD	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00359/AM14/	RLA File :31/83/040/00093/AM14/	Lic.No/Date:3110060151 30.08.2013	Defer Date:28.05.2014
	Decision: A D/L No. 46011/111/2013-PC.II dated 17.01.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 06.03.2014 and 29.04.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

21	Case No.:18/29/87-ALC1/2013	Party Name:BAGLA POLIFILMS LIMITED	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00242/AM14/	RLA File :05/23/040/00191/AM14/	Lic.No/Date:0510364728 05.09.2013	Defer Date:21.05.2014
	Decision: A D/L No. 46011/88/2008-PC.II dated 26.11.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 22.01.2014 and again on 29.04.2014. Comments awaited from D/o C&PC.			

22	Case No.:14/33/87-ALC1/2013	Party Name:SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00292/AM14/	RLA File :03/95/040/00295/AM14/	Lic.No/Date:0310750172 18.09.2013	Defer Date:28.05.2014
	Decision: A D/L No. 46011/99/2013-PC.II dated 17.01.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 06.03.2014 and 29.04.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

23	Case No.:33/33/87-ALC1/2013	Party Name:AERON COMPOSITE PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00311/AM14/	RLA File :08/24/040/00271/AM14/	Lic.No/Date:0810125073 25.09.2013	Defer Date:28.05.2014
	Decision: A D/L No. 46011/94/2013-PC.II dated 17.01.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 06.03.2014 and 29.04.2014 (Final Reminder) giving 15 days time for submission of information. Reply still awaited from the firm.			

24	Case No.:34/33/87-ALC1/2013	Party Name:AERON COMPOSITE PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00312/AM14/	RLA File :08/24/040/00272/AM14/	Lic.No/Date:0810125187 27.09.2013	Defer Date:28.05.2014
	Decision: A D/L No. 46011/94/2013-PC.II dated 17.01.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 06.03.2014 and 29.04.2014 (Final Reminder) giving 15 days time for submission of information. Reply still awaited from the firm.			

25

Case No.:13/52/87-ALC1/2013	Party Name:MRK HEALTHCARE PVT. LTD.	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Approved
HQ File :01/87/050/00519/AM14/	RLA File :03/95/040/00497/AM14/	Lic.No/Date:0310751574 27.09.2013	Defer Date:
Decision: As per the written comments furnished by the DIPP vide their letter No. 7/109/2014-TSW dated 30.04.2014, the Committee approved following adhoc norms:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
Sterile Surgical Gloves Net Content: Grid Lacquer Coated Paper (GSM 60+/- 10%) (Packing Material):9200.00 Kgs	46,000.00 kg	1. Natural Latex Rubber (60% DRC)	39,560.00 kg
		2. Rubber Chemicals i.e. Antioxidant & Accelerator	782.00 kg
		3. Lubricating Powder (Constarch)	2806.00 kg
		4. Grid Lacquer Coated Paper (GSM60+/-10%)	As per packing policy
Note: There should be a value cap upto 7% of the FOB value of exports for Antioxidant / Accelerator.			
RLA may take consequential action as per Policy / Procedures.			

26	Case No.:5/33/87-ALC1/2013	Party Name:NARENDRA PLASTIC PVT LTD.,	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00283/AM14/	RLA File :03/95/040/00538/AM14/	Lic.No/Date:0310752316 04.10.2013	Defer Date:28.05.2014
	Decision: A D/L No. 46011/30/2012-PC.II dated 28.01.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.04.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

27	Case No.:14/37/87-ALC1/2013	Party Name:ACE SIGN IMPEX (P). LTD.	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00349/AM14/	RLA File :03/94/040/00572/AM14/	Lic.No/Date:0310752343 04.10.2013	Defer Date:28.05.2014
	Decision: A D/L No. 46011/113/2013-PC.II dated 17.01.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 06.03.2014 and 29.04.2014 (Final Reminder) giving 15 days time for submission of information. Reply still awaited from the firm.			

28	Case No.:47/33/87-ALC1/2013	Party Name:KDDL LTD.,	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00325/AM14/	RLA File :22/24/040/00014/AM14/	Lic.No/Date:2210014276 09.10.2013	Defer Date:28.05.2014
	Decision: A D/L No. 46011/102/2013-PC.II dated 17.01.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 06.03.2014 and 29.04.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

29	Case No.: 6/41/87-ALC1/2013	Party Name:GRP LTD.	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00369/AM14/	RLA File :03/94/040/00587/AM14/	Lic.No/Date:0310754561 21.10.2013	Defer Date:28.05.2014
	Decision: A D/L No. 7(7)/2014-TSW dated 09.01.2014 was issued by DIPP to firm. This was followed by Reminder from DGFT on 06.03.2014 and 29.04.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

30	Case No.: 5/37/87-ALC1/2013	Party Name:SATTIK EXPORTS PRIVATE LIMITED,	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00340/AM14/	RLA File :02/24/040/00113/AM14/	Lic.No/Date:0210195918 01.11.2013	Defer Date:28.05.2014
	Decision: A D/L No. 46011/109/2013-PC.II dated 17.01.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 06.03.2014 and 29.04.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

31	Case No.: 20/46/87-ALC1/2013	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00414/AM14/	RLA File :03/94/040/00629/AM14/	Lic.No/Date:0310757922 14.11.2013	Defer Date:28.05.2014
	Decision: A D/L No. 46011/105/2009-PC.II dated 14.03.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.04.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

	Case No.: 6/35/87-ALC1/2013	Party Name:JAGANNATH EXTRUSION INDIA LTD	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
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32	HQ File :01/87/050/00331/AM14/	RLA File :34/24/040/00176/AM14/	Lic.No/Date:3410038475 19.11.2013	Defer Date:28.05.2014
	Decision: A D/L No. 46011/114/2013-PC.II dated 17.01.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 06.03.2014 and 29.04.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

33	Case No.:7/35/87-ALC1/2013	Party Name:JAGANNATH EXTRUSION INDIA LTD	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00332/AM14/	RLA File :34/24/040/00182/AM14/	Lic.No/Date:3410038476 19.11.2013	Defer Date:28.05.2014
	Decision: A D/L No. 46011/114/2013-PC.II dated 17.01.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 06.03.2014 and 29.04.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

34	Case No.:33/46/87-ALC1/2013	Party Name:UTSAV POLYMER PRODUCTS PVT. LTD.	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00427/AM14/	RLA File :03/95/040/00652/AM14/	Lic.No/Date:0310758773 22.11.2013	Defer Date:28.05.2014
	Decision: A D/L No. 46011/9/2014-PC.II dated 14.03.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.04.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

	Case No.:2/42/87-ALC1/2013	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00388/AM14/	RLA File :02/24/040/00135/AM14/	Lic.No/Date:0210196733	Defer Date:28.05.2014

35		25.11.2013	
	Decision: A D/L No. 46011/2/2008-PC.II dated 20.03.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.04.2014 giving 15 days time for submission of information. Reply awaited from the firm.		

36	Case No.:31/46/87-ALC1/2013	Party Name:LANXESS INDIA PVT.LTD.	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00425/AM14/	RLA File :03/95/040/00604/AM14/	Lic.No/Date:0310758986 25.11.2013	Defer Date:28.05.2014
	Decision: A D/L No. 46011/109/2012-PC.II dated 31.03.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.04.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

37	Case No.:32/46/87-ALC1/2013	Party Name:LANXESS INDIA PVT.LTD.	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00426/AM14/	RLA File :03/95/040/00608/AM14/	Lic.No/Date:0310758984 25.11.2013	Defer Date:28.05.2014
	Decision: A D/L No. 46011/109/2012-PC.II dated 31.03.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.04.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

38	Case No.:36/46/87-ALC1/2013	Party Name:VULCAN COMPONENTS INDIA PVT.LTD.	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00430/AM14/	RLA File :03/95/040/00682/AM14/	Lic.No/Date:0310759168 26.11.2013	Defer Date:28.05.2014

Decision: A D/L No. 7/252/2013-TSW dated 14.03.2014 was issued by DIPP to firm. This was followed by Reminder from DGFT on 29.04.2014 giving 15 days time for submission of information. Reply awaited from the firm.

39	Case No.:21/41/87-ALC1/2013	Party Name:SONDEX HEAT EXCHANGERS INDIA PVT.LTD	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00384/AM14/	RLA File :34/24/040/00218/AM14/	Lic.No/Date:3410038590 29.11.2013	Defer Date:28.05.2014
	Decision: A D/L No. 7/21/2014-TSW dated 01.04.2014 was issued by DIPP to firm. This was followed by Reminder from DGFT on 29.04.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

40	Case No.:25/46/87-ALC1/2013	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00419/AM14/	RLA File :03/94/040/00720/AM14/	Lic.No/Date:0310761263 10.12.2013	Defer Date:28.05.2014
	Decision: A D/L No. 46011/115/2005-PC.II dated 14.03.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.04.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

41	Case No.:27/46/87-ALC1/2013	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00421/AM14/	RLA File :03/94/040/00730/AM14/	Lic.No/Date:0310761253 10.12.2013	Defer Date:28.05.2014
	Decision: A D/L No. 46011/115/2005-PC.II dated 14.03.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.04.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

42	Case No.:28/46/87-ALC1/2013	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00422/AM14/	RLA File :03/94/040/00738/AM14/	Lic.No/Date:0310761260 10.12.2013	Defer Date:28.05.2014
	Decision: A D/L No. 46011/115/2005-PC.II dated 14.03.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.04.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

43	Case No.:38/46/87-ALC1/2013	Party Name:VULCAN COMPONENTS INDIA PVT.LTD.	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00432/AM14/	RLA File :03/95/040/00726/AM14/	Lic.No/Date:0310761219 10.12.2013	Defer Date:28.05.2014
	Decision: A D/L No. 7/252/2013-TSW dated 14.03.2014 was issued by DIPP to firm. This was followed by Reminder from DGFT on 29.04.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

44	Case No.:4/5/87-ALC1/2014	Party Name:BUILDMET FIBRES PVT LTD.,	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00017/AM15/	RLA File :07/24/040/00317/AM14/	Lic.No/Date:0710101561 23.01.2014	Defer Date:21.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 30.04.2014. Comments awaited from D/o C&PC.			

45	Case No.:24/49/87-ALC1/2013	Party Name:FORECH INDIA LIMITED	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00476/AM14/	RLA File :05/23/040/00467/AM14/	Lic.No/Date:0510379100 12.02.2014	Defer Date:28.05.2014

Decision: A D/L No. 7(70)/2013-TSW dated 18.03.2014 was issued by DIPP to firm. This was followed by Reminder from DGFT on 29.04.2014 giving 15 days time for submission of information. Reply awaited from the firm.

46	Case No.:2/52/87-ALC1/2013	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00508/AM14/	RLA File :34/24/040/00274/AM14/	Lic.No/Date:3410039298 18.02.2014	Defer Date:21.05.2014
	Decision: Technical Representative of D/o C&PC informed that they have received the requisite information from firm as asked for by them vide their D/L No. 46011/1/2008-PC.II dated 14.03.2014. Comments awaited from D/o C&PC.			

47	Case No.:15/1/87-ALC1/2014	Party Name:OCEAN THERMOPLASTIC & ELASTOMERS PVT. LTD.,	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00534/AM14/	RLA File :05/24/040/00452/AM14/	Lic.No/Date:0510380436 27.02.2014	Defer Date:28.05.2014
	Decision: A D/L No. 7/108/2014-TSW dated 02.04.2014 was issued by DIPP to firm. This was followed by Reminder from DGFT on 29.04.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

48	Case No.:1/5/87-ALC1/2014	Party Name:SRF LIMITED	Meet No/Date:5/87-ALC1/2014 30.04.2014	Status: Deferred
	HQ File :01/87/050/00014/AM15/	RLA File :04/24/040/00293/AM14/	Lic.No/Date:0410156633 27.03.2014	Defer Date:21.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 29.04.2014. Comments awaited from D/o C&PC.			

Meeting ended with thanks to Chair and all participants.
